

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

(Eighth Lok Sabha)

FIFTY-THIRD REPORT

(Presented on 11-5-1988)

Adopted on

13/5/88

Minutes also laid

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifty-third Report.

2. The Committee met on 9 May, 1988 for—

I. Classification and allocation of time for discussion of the Representation of the People (Amendment) Bill, 1988 (*Amendment of sections 59 and 61*) by Shri Sharad Dighe under clauses (b) and (c) of rule 294 (1) of the Rules of Procedure.

II. Allocation of time under rule 294(1)(e) of the Rules of Procedure to the Resolutions at item Nos. 3, 4 and 5 set down in the List of Business for Friday, 13 May, 1988.

Classification and allocation of time to Bill

3. The Committee considered classification and allocation of time to the Representation of the People (Amendment) Bill, 1988 (*Amendment of sections 59 and 61*) by Shri Sharad Dighe.

4. After considering all aspects of the Bill, the Committee recommend that the Bill be placed in category 'B' and 2 hours be allotted for its discussion.

Allocation of time to Resolutions

5. The Committee recommend allocation of time to Resolutions as follows:—

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| (1) Resolution by Shri C. Madhav Reddy regarding creation of River Valley Authority. | 2 hours |
| (2) Resolution by Shri G. M. Banatwalla regarding 15-Point Programme. | 2 hours |
| (3) Resolution by Shri Sriballav Panigrahi regarding measures to eradicate liquor and drug menace. | 2 hours |

Recommendations

6. The Committee recommend that—

- (i) the classification and allocation of time to Bill, as shown in paragraph 4 above, be agreed to by the House; and
- (ii) the allocation of time to Resolutions, as shown in paragraph 5 above, be agreed to by the House.

NEW DELHI;

May 9, 1988

Vaisakha 19, 1910 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.